

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.679/2018

Thursday, this the 15th day of February 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mr. R R Karpate
Deputy AMA (Group A Post)
Directorate of Marketing & Inspection
Son of Mr. Ramesh M Karpate
Aged about 49 years
Resident of Flat No.11
Block – 205, Type IV –S
Sector -1, Pushp Vihar
New Delhi – 110 017

..Applicant

(Mr. Ashok Rajagopalan and Mr. Sidharth Tyagi, Advocates)

Versus

1. Union of India through Secretary
Ministry of Agriculture
Department of Agriculture & Cooperation
Krishi Bhawan, New Delhi
2. Agriculture Marketing Advisor
Department of Agriculture & Cooperation
Directorate of Marketing & Inspection
Ministry of Agriculture & Cooperation
Head Office, NH-IV, Faridabad, Haryana

..Respondents

(Mr. S N Verma, Advocate on advance notice)

O R D E R (ORAL)

Justice Permod Kohli:

Learned counsel for applicant seeks to withdraw this O.A. with liberty to file fresh one. Prayer allowed.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

February 15, 2018
/sunil/